

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 01.10.2021 (FRIDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 2120 of 2021 in Comp. App. (AT) (Ins) No. 684 of 2021	Standard Surfa Chem India Pvt. Ltd. Vs. Kishore Gopal Somani	Goutham Shivshankar	Anju Bhushan Gupta Aditya Goel

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 792 of 2021	Department of State Tax Vs. Ashish Chhawchharia Resolution Professional for Jet Airways (India) Ltd. & Anr.	Aaditya Pande	
3.	Comp. App. (AT) (Ins) No. 794 of 2021	Supriyo Kumar Chaudhuri & Anr. Vs. Jhunjhunwala Oil Mills Ltd. & Anr.	Akash Yadav	
4.	Comp. App. (AT) (Ins) No. 797 of 2021	Sunil Shukla Vs. Administrator, Dewan Housing Finance Corporation Ltd. & Ors.	Amey Hadale	
5.	Comp. App. (AT) No. 115 of 2021	Tarik Klair Vs. Registrar of companies (NCT of Delhi & Haryana) & Ors.	Subhash Saini	

For Admission (After Notice)

6.	Comp. App. (AT) (Ins) No. 184 of 2021	Oriental Bank of Commerce (Now Punjab National Bank) Vs. Prakash Asphaltings and Toll Highways (India) Ltd. With	Rajesh Kumar	Rahul Kumar-R1
7.	Comp. App. (AT) (Ins) No. 207 of 2021	India Infrastructure Finance Company Ltd. Vs. Prakash Asphaltings and Toll Highways (India) Ltd. & Anr. With	Rajesh Kumar	Rahul Kumar-R1 Swati Khanna

8.	Comp. App. (AT) (Ins) No. 226 of 2021	Prakash Asphaltting & Toll Highways (India) Ltd. Vs. Oriental Bank of Commerce (Now Punjab National Bank) & Anr.	Monish Panda	Rajesh Gautam-R1 & R2
9.	Comp. App. (AT) (Ins) No. 497 of 2021	Gupta Exim (India) Pvt. Ltd. Vs. Knitcraft Apparels International Pvt. Ltd.	Harsh Garg	
10.	Comp. App. (AT) (Ins) No. 534 of 2021	Anindya Infrastructure Pvt. Ltd. Vs. Subhkamna Buildtech Pvt. Ltd. Through Resolution Professional & Anr.	Ajit Singh	Abhishek Anand Nipun Gautam-R1 Anand Sonbhadra- RP
11.	Comp. App. (AT) (Ins) No. 535 of 2021	Shalini & Anr. Vs. Subhkamna Buildtech Pvt. Ltd. Through Resolution Professional & Anr.	Ajit Singh	Abhishek Anand Nipun Gautam-R1 Anand Sonbhadra- RP

For Hearing

12.	Comp. App. (AT) (Ins) No. 348 of 2021	Par Formulations Pvt. Ltd. Vs. Print House (India) Pvt. Ltd. & Ors.	Rakshit Jha	Manish Baldeva-R2 Kunal Kanigo Ayush J Rajani-R2 Dhrupad Vaghani-R3
13.	Comp. App. (AT) (Ins) No. 35 of 2021	Damont Developers Pvt. Ltd. & Anr. Vs. Brys Hotels Pvt. Ltd. & Ors.	Vishal Ganda	Abhishek Anand-R1 Sandeep Goel-RP idhan Vyas-R2
14.	Comp. App. (AT) No. 23 of 2021	Vijay Parikh Vs. Tarun Chandrakant Parikh and Ors.	Prabhat K.C.	Pradhuman Gohil- R1 & R2 Natasha Dhruvan- R7
15.	Competition App. (AT) No. 01 of 2021	Arrdy Engineering Innovations Pvt. Ltd. Vs. Competition Commission of India & Ors.	Harpreet Singh Gupta	Shama Nargis Ram Kumar Poornachandran Dinoo Muthappa Ankita Gulati-R2,6

02:00 PM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Hearing

16.	Comp. App. (AT) (Ins) No. 131 of 2021 (PH)	Rajasthan State Road Development & Construction Corporation Ltd. Vs. Vasundhra Gupta With	Rajeev Sharma	Jasmeet Singh-R1 Sandeep Chilana-R2
-----	---	--	---------------	--

17.	Contempt Case (AT) No. 16 of 2021 in Comp. App. (AT) (Ins) No. 131 of 2021 (PH)	Vasundhra Gupta (Suspended Director of Aesthetic Stone Arts India Pvt Ltd.) Vs. Sandeep Mathur & Anr.	Jasmeet Singh	Yashodhara Roy Rajeev Sharma Satish Gupta Vijendra Bangar Sandeep Chilana
18.	Comp. App. (AT) (Ins) No. 503 of 2021	Bank of Maharashtra Vs. Videocon Industries Ltd. & Ors. With	Chaitanya B. Nikte	Anoop Rawat Vajiyant Paliwal Zeeshan Khan Moulshree Shukla- R1 to R13 Madhav Kanoria-R14 Diwakar Maheshwari-R15
19.	Comp. App. (AT) (Ins) No. 505 of 2021	IFCI Ltd. Vs. Videocon Industries Ltd. & Ors. With	Perth Bhatia	Anoop Rawat Vajiyant Paliwal Moulshree Shukla- R1 to R13 Madhav Kanoria-R14 Diwakar Maheshwari-R15
20.	Comp. App. (AT) (Ins) No. 529 of 2021	Small Industries Development Bank of India Vs. Videocon Industries Ltd. & Ors. With	Ayush Negi	VajiyantPaliwal- R1 to R13 Bishwajit Dubey-R14 Diwaker Maheshwari-R15
21.	Comp. App. (AT) (Ins) No. 545 of 2021	Electrolux Home Products Inc. Vs. Videocon Industries Ltd. Through its Resolution Professional & Anr.	Raghav Chadha	Vajiyant Paliwal Moulshree Shukla Zeeshan Khan-R1 Diwakar Maheshwari-R2 Biswajit Dubey

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Acting Chairperson
-sd/-
Registrar